

R.O.C. **GOB(I) 53/2022**

.....No.....

D.DIS.

HIGH COURT OF KARNATAKA
HIGH COURT BUILDING
BENGALURU- 560 001

FROM

DATED: 11.07.2022

THE REGISTRAR GENERAL, HIGH COURT OF KARNATAKA, BENGALURU – 1

TO,

The Chairman,
Webinar Committee,
All India Lawyers Union (AILU),
State of Karnataka.

SIR,

Sub: Permission to the Judicial Officers working in High Court, District Court, Trial Court and Faculty Members of the Karnataka Judicial Academy, to deliver online lectures during their convenient time – reg.

Ref: Your letter dated 02.07.2022.

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With reference to the above subject, I am directed to inform that permission is granted to the Judicial Officers working in High Court, District Court, Trial Court and Faculty Members of the Karnataka Judicial Academy, to deliver online lectures during their convenient time without affecting the regular office work, for the online free coaching offered by the All India Lawyers Union (AILU).

Further, I am to inform you to submit a list of the Judicial Officers required for conducting classes and seek prior approval of this office.

Yours faithfully,

Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

Copy forwarded for information and necessary action to:-

01. The Prl. City Civil and Sessions Judge, Bengaluru.
02. The Registrar, City Civil Court, Bengaluru.
03. The Prl. District and Sessions Judge, Bengaluru Rural District/
Bagalkot/ Ballari/ Belagavi/ Bidar/ Chamarajanagar/
Chikkaballapura/ Chikkamagaluru/ Chitradurga/
Davanagere/ Dharwad/ Gadag/ Hassan/ Haveri/ Kalaburagi/
Kodagu-Madikeri/ Kolar/ Koppal/ Mandya/ Mysuru/
D.K.Mangaluru/ Ramanagara/ Raichur/ Shivamogga/
Tumakuru/ U.K.Karwar/ Udupi/ Vijayapura/ Yadgir.
04. The Prl. Judge, Family Court, Bengaluru.
05. The Presiding Officer, Labour Court/Industrial Tribunal,
Bengaluru.
06. The Chief Judge, Court of Small Causes, Bengaluru.
07. The Member Secretary, Karnataka State Legal Services
Authority, Bengaluru.
08. The Prl. Secretary to Government, Law Department, Vidhana
Soudha, Bengaluru.
09. The Director, Karnataka Judicial Academy, Bengaluru.
10. The Registrar, Karnataka Lokayuktha/Karnataka Appellate
Tribunal/Karnataka State Administrative Tribunal, Bengaluru.
11. The Presiding Officer, Karnataka State Transport Appellate
Tribunal, Bengaluru.
12. The Director, Bangalore Mediation Centre, Bengaluru.
13. The Secretary, Karnataka State Human Rights Commission,
Vidhana Soudha, Bengaluru.
14. The Presiding Officer, Debts Recovery Tribunal, No.-4,
Jeevanmangal Building, Residency Road (LIC building),
Bengaluru.
15. The Director, Arbitration Center-Karnataka (Domestic &
International),
III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
16. The Presiding Officer, Karnataka Wakf Tribunal, Bengaluru.
17. The Registrar (Statistics and Review), High Court of Karnataka,
Bengaluru.
18. The Registrar (Vigilance), High Court of Karnataka, Bengaluru.
19. The Registrar (Recruitment), High Court of Karnataka, Bengaluru.
20. The Registrar (Administration), High Court of Karnataka, Bengaluru.
21. The Registrar (Judicial), High Court of Karnataka, Bengaluru.
22. The Registrar (Infrastructure & Maintenance), High Court of Karnataka,
Bengaluru.
23. The Registrar (Protocol and Hospitality), High Court of Karnataka,
Bengaluru.

(with a
request to
circulate
amongst the
Judicial
Officers
working in
your unit)

24. The Registrar (Computers), High Court of Karnataka, Bengaluru.
25. The Secretary to Hon'ble the Chief Justice, High Court of Karnataka, Bengaluru.
26. The Addl. Registrar General, High Court of Karnataka, Dharwad Bench, Dharwad/ Kalaburagi Bench, Kalaburagi.
27. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of the High Court of Karnataka.
28. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
29. The Principal, Training Institute for Judicial Employees, Bengaluru.
30. Office Copy.